

**List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice**

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	918	1994	Union of India vs M/s Impex Traders	Kanpur Nagar	6,45,660.00	Addl. Civil Judge	1832; 14/07/2016
2	FAFO	1882	2001	Mahalaxmi Food Products vs State Bank of Hyderabad	Kanpur Nagar	6,51,000.00	Addl. Civil Judge	1833; 14/07/2016
3	FAFO	1883	2001	Mahalaxmi Food Products vs State Bank of Hyderabad	Kanpur Nagar	6,51,000.00	Addl. Civil Judge	1834; 14/07/2016
4	FAFO	1563	2001	M/s Pranay Sales vs State of Uttar Pradesh	Kanpur Nagar	18,33,237.00	Civil Judge	1835; 14/07/2016
5	FAFO	1263	1993	U.P. Jal Nigam vs S.D. Trivedi	Kanpur Nagar	8,86,522.00	Addl. Civil Judge	1836; 14/07/2016
6	FAFO	1139	2014	Shushil Kumar Agarwal vs Kuldeep Kumar Saxena	Kanpur Nagar	12,00,000.00	Addl. Civil Judge	1837; 14/07/2016
7	FAFOD	(403)	2001	Dr Rajendra Nath Tripathi vs UP Awas Vikas	Kanpur Nagar	13,06,000.00	Upper Civil Judge	1838; 14/07/2016
8	FAFO	788	1994	Gopal Sahkari Samiti vs Brij Mohan Talreja	Kanpur Nagar	10,00,000.00	Addl. Civil Judge	1839; 14/07/2016
9	FAFO	979	1993	Kanpur Development Authority vs M/s Mitvishi Plastic Pvt. Ltd.	Kanpur Nagar	5,00,000.00	ACMM	1840; 14/07/2016
10	FAFO	55	1994	Pashupati Nath Mehrotra vs Ram Prakash Gupta	Kanpur Nagar	1,50,000.00	ACMM	1841; 14/07/2016

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1	FAPL	409	2015	KANPUR NAGAR	J.A. CONSTRUCTION THROUGH JAYESH SONKAR VS SARDAR KULDEEP SINGH AND OTHERS	7,50,000	ADD CIVIL JUDGE	1822/14.07.16
2	FAPL	1115	2004	KANPUR NAGAR	K.D.A AND OTHERS VS ASHOK KUMAR DADA AND OTHERS	7,40,350	CIVIL JUDGE	1823/14.07.16
3	FAPL	497	2010	KANPUR NAGAR	RAKESH KUMAR BAJPAI AND OTHERS VS VIJAY KUMAR MAHAJAN AND OTHERS	6,90,000	ADD CIVIL JUDGE	1824/14.07.16
4	FAPL	437	2014	KANPUR NAGAR	K.C. BHASIN VS STATE OF U.P AND OTHERS	9,70,311.52	ADD CIVIL JUDGE	1825/14.07.16
5	FAPL	93	2012	KANPUR NAGAR	VED KRISHNA AND OTHERS VS AWADH BIHARI MISHRA AND OTHERS	20,00,000	CIVIL JUDGE	1826/14.07.16
6	FAPL	37	2012	KANPUR NAGAR	PARAG VS KANPUR DEVELOPMENT AUTHORITY AND OTHERS	15,00,000	ADD CIVIL JUDGE	1827/14.07.16
7	FAPL	26	2012	KANPUR NAGAR	SMT. BEENA GUPTA AND OTHERS VS SHRI HEERA LAL GUPTA AND OTHERS	10,00,000	ADD CIVIL JUDGE	1828/14.07.16
8	FAPL	179	2011	KANPUR NAGAR	SANTOSH KUMAR GUPTA VS NAGENDRA KUMAR AND OTHERS	10,00,000	ADD CIVIL JUDGE	1829/14.07.16
9	FAPL	940	2014	KANPUR NAGAR	SMT. MUNNI MISHRA AND OTHER VS KANPUR DEVELOPMENT AUTHORITY	15,00,000	CIVIL JUDGE	1830/14.07.16
10	FAPLD	245	2015	KANPUR NAGAR	SMT. MINNI DEVI VS KANPUR DEVELOPMENT AUTHORITY	10,00,000	ADD CIVIL JUDGE	1831/14.07.16

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1	FAPL	286	2004	GHAZIABAD	GHAZIABAD DEVELOPMENT OFFICER VS RAJ KUMAR AND OTHERS	7,00,000	ADD CIVIL JUDGE	1842/16.07.16
2	FAPL	283	2004	GHAZIABAD	HARISH CHANDRA VS RAJINDRA SINGH AND ANOTHER	7,00,000	ADD CIVIL JUDGE	1843/16.07.16
3	FAPL	44	2014	GHAZIABAD	SMT. KUNTI DEVI AND ANOTHER VS SMT. VIMLA RANI	10,00,000	ADD CIVIL JUDGE	1844/16.07.16
4	FAPL	435	1993	GHAZIABAD	Dr. PRAMOD KUMAR VS SACHKHAND NANAK DHAM AND OTHERS	2,50,000	ADD CIVIL JUDGE	1845/16.07.16
5	FAPL	1014	2012	GHAZIABAD	OM PRAKASH SHARMA VS RAM KUMAR DIXIT AND OTHERS	9,00,000	ADD CIVIL JUDGE	1846/16.07.16
6	FAPL	700	2014	GHAZIABAD	NORTHERN RAILWAY THROUGH S.D.E VS NAGAR PALIKA MODINAGAR GHAZIABAD	8,00,000	ADD CIVIL JUDGE	1847/16.07.16
7	FAPL	374	2011	GHAZIABAD	ASHOK KUMAR AND OTHERS VS SHRI PARMANAND AND OTHERS	5,31,450	CIVIL JUDGE	1848/16.07.16
8	FAPL	924	2000	GHAZIABAD	SHAKUNTLA AND OTHERS VS SMT. RUPWATI AND OTHERS	1,20,000	CIVIL JUDGE	1849/16.07.16
9	FAPL	596	2000	GHAZIABAD	BANK OF INDIA VS M/S CHAUDHARY DAIRY AND OTHERS	2,40,000	CIVIL JUDGE	1850/16.07.16
10	FAPLD	11	2015	GHAZIABAD	SMT. SAPNA VS SHRI ASHOK KUMAR SHARMA AND OTHERS	50,000.00	ADD CIVIL JUDGE	1850A/16.07.16
11	FAPL	211	2015	GHAZIABAD	SMT. SHEELA TYAGI VS G.D.A	10,00,000	ADD CIVIL JUDGE	1851/16.07.16
12	FAPL	833	2012	GHAZIABAD	DHARAM SINGH AND ANOTHER VS G.D.A	6,90,000	ADD CIVIL JUDGE	1852/16.07.16
13	FAPL	371	2011	GHAZIABAD	U.P STATE ELECTRICITY BOARD AND OTHERS VS PEER ALI AND OTHERS	15,00,000	ADD CIVIL JUDGE	1853/16.07.16
14	FAPLD	147	2015	GHAZIABAD	ARUN KUMAR VS KARTAR SINGH AND OTHERS	7,50,000	ADD CIVIL JUDGE	1854/16.07.16
15	FAPLD	145	2013	GHAZIABAD	RAJ KUMAR VS CHIEF CITY OFFICER NAGAR NIGAM GHAZIABAD AND OTHERS	10,00,000	ADD CIVIL JUDGE	1855/16.07.16
16	FAPL	128	2015	GHAZIABAD	JAIVEER SINGH VS TILAK RAM AND OTHERS	5,10,000	ADD CIVIL JUDGE	1856/16.07.16
17	FAPL	220	2014	GHAZIABAD	LOK VIHAR SAHAKARI AWAS SAMITI AND ANOTHER VS MAMRAJ AND OTHERS	300.00	ADD CIVIL JUDGE	1857/16.07.16
18	FAPL	275	2012	GHAZIABAD	OM PRAKASH AND OTHERS VS KHADAK SINGH AND OTHERS	8,30,000	ADD CIVIL JUDGE	1858/16.07.16
19	FAPL	1104	1999	GHAZIABAD	BOMBAY MERCANTILE COOPERATIVE BANK LTD. VS SHAKILUR REHMAN AND OTHERS	11,52,512	ADD CIVIL JUDGE	1859/16.07.16
20	FAPL	702	2014	GHAZIABAD	SUKHDEEP SINGH AND OTHERS VS HARISH CHANDRA AND OTHERS	10,00,000	ADD CIVIL JUDGE	1860/16.07.16
21	FAPL	500	2010	GHAZIABAD	SMT. AARTI SHARMA AND OTHERS VS SUDHIR JAIN	13,80,000	ADD CIVIL JUDGE	1861/16.07.16

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1	FAPL	382	2010	AGRA	NARESH SHANKAR PANDEY VS KANHAIYA LAL PANDEY	10,00,000	CIVIL JUDGE	1879/16.07.16
2	FAPL	662	2001	AGRA	SMT. KANEEZ FATMA AND OTHERS VS BAIJ NATH AND OTHERS	12,00,000	ADD CIVIL JUDGE	1880/16.07.16
3	FAPL	29	2015	AGRA	SETH KISHEN CHANDRA VS CENTRAL BANK OF INDIA AND OTHERS	5,43,592	ADD CIVIL JUDGE	1881/16.07.16
4	FAPL	819	1999	AGRA	CANTONMENT BOARD AGRA VS SMT. VIMLA DEVI	10,00,000	ADD CIVIL JUDGE	1882/16.07.16
5	FAPL	887	2003	AGRA	SMT. PRABHA RANI VS NAGAR NIGAM AGRA	5,50,000	CIVIL JUDGE	1883/16.07.16
6	FAPL	515	1997	AGRA	BIJLI COTTON MILLS PVT. LTD. VS DY. LABOUR COMMISSIONER AND OTHERS	6,93,184.10	ADD CIVIL JUDGE	1884/16.07.16
7	FAPL	85	1986	AGRA	KESHAV DEO AND OTHERS VS SRI PRAMOD KISHAN AND OTHERS	24,000.00	CIVIL JUDGE	1885/16.07.16
8	FAPL	59	2015	AGRA	AGRA IOL AND GENERAL INDUSTRIES LTD. VS C.P. INDUSTRIES	16,72,500	ADD CIVIL JUDGE	1886/16.07.16